

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

Appeal No.119 of 2012  
& IA No.228 of 2012

Dated :27<sup>th</sup> August, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Vidarbha Industries Association** ... Appellant(s)

**Versus**

**Maharashtra State Electricity**  
**Distribution Co. Ltd. & Ors.** ....Respondent(s)

**Counsel for the Appellant(s):** G. Umapathy

**Counsel for the Respondent(s):** Mr. Abhishek Mitra  
Ms. Puja Priyadarshini for R.1  
Mr. Buddy A. Ranganadhan  
Ms. Richa Bharadwaja for MERC  
Ms. Manmeet Kaur for R.1

**ORDER**

The learned counsel for the Respondents seeks some time to file the reply. They are directed to file the same on or before 15.09.2012 after serving copy on the other side.

Post the matter for final hearing on **04.10.2012**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side. ***Issue public notice.***

**(Rakesh Nath)**  
**Technical Member**  
ts/vs

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**